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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2018

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP. 79/16	For hearing	Sec 397/398	S. Jayvikram & 3 Others	S. Rajashekar	Sorke Chandrasena Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: 1. DHANANJAYAN
2. A.M. SRIDHARAN
3. K.S. VADIVELU
994012600

for Petitioner

[Signature]
7-7-2018

RESPONDENT/s: 1. A. MURALI
2. Aiswarya Ananthakumar
3. Abhijit Atur

Respondents

[Signature]

ORDER

Heard Shri Dhananjayan, Shri A.M.Sridharan and Shri K,S,Vadivelu, learned counsels for the Petitioner and Shri A.Murali, Ms.Aiswarya Ananthakumar and Shri Abhijit Atur, learned counsels for the Respondents. Learned counsel for the Petitioner request time. Post the case on 24.10.2018.

[Signature]
Member(T)

Prema Murray - Steno.

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Member (J)